

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 9th June, 1982

NOTIFICATION
INCOME TAX

No. 4676 (F.No.203/116/82-II A.II): It is hereby notified for general information that the following scientific research programme has been approved by the prescribed authority, the Indian Council of Medical Research, New Delhi for the purpose of sub-section (2A) of section 35 of the Income-tax Act, 1961:-

1. Name of the scientific Research Programme: "UROLOTHIASIS RESEARCH"
2. Sponsored at: S.M.S. Medical College & Hospital, Jaipur.
3. Sponsored by: Barjatya Famil, Charitable Trust.
4. Duration of project: Five years.
 - i) Proposed date of commencement: 18-5-1982
 - ii) Anticipated date of completion: 17-5-1987
5. Total estimated expenditure: Rs.58.71 Lakhs (Rupees fifty-eight lakhs and seventy-one thousand only).

The approval for the above project will be subject to the following conditions:-


1. That the Institute will maintain a separate account of the amounts received and expenditure incurred for this research project as distinct from the other expenditure of the S.M.S. Medical College & Hospital, Jaipur.
2. That the Institute will furnish annual returns of this Scientific research project to the Council by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
3. That the Institute will furnish a copy of the annual audited statement of account together with total assets and liabilities to the Council by 31st May each year and in addition to send a copy of it to the concerned Income-tax Commissioner.
4. This notification is valid for a period of three years from the date of its issue.

The S.M.S. Medical College & Hospital, Jaipur has been approved under section 35(1)(ii) of the Income-tax Act vide Ministry of Finance, Department of Revenue Notification No.320 (F.No.203/7/73-II A.II) dated the 27-3-1973.

(M. G. C. Goyal)
Under Secretary To The Government of India.

Copy forwarded to:-

2. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I&A)/Investigation/Special Investigation/Intelligence/RS&P/P&PR/Survey, New Delhi.
3. Director of G&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Indian Council of Medical Research, Ansari Nagar, New Delhi, with reference to their letter No.2/3/82-AA.VI, dated 24-5-1982.
5. The Principal and Controller, Sawai Man Singh, Medical College & Controller of attached Hospitals, Jaipur.
6. Comptroller and Auditor General of India, New Delhi (20 copies)
7. Bulletin Section of DI(P&PR), New Delhi (5 copies).


(N. G. C. Goyal)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.